

Monday, the 18th February, 2019
(From 11.00 A.M to 2.09 P.M.)

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	07	01	01	11	16

(b) Unstarred Questions: 13

2. Welcome Announcement by Hon'ble Speaker

The Hon'ble Speaker informed the House about the presence of Shri Bhagwant Mann, Member of Parliament in the House and welcomed him on behalf of the entire House.

3. Third Report of the Business Advisory Committee

The Hon'ble Speaker presented the Third Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 18th February, 2019 to 25th February, 2019.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried as amended:-

"That this House agrees with the recommendations (as amended) contained in the Third Report of the Business Advisory Committee."

4. Resolution

Sardar Parminder Singh Pinki, M.L.A., Indian National Congress moved the following resolution in the House which was seconded by Sardar Fatehjang Singh Bajwa, M.L.A. and was carried unanimously;

"That the attack carried out by the terrorists on CRPF personnel in Pulwama is barbaric and highly condemnable. It has jolted our country and there is huge anguish against Pakistan amongst all the people of our country. Those personnel who have attained martyrdom in this attack have families also and we should stand by their families in this hour of grief. It is our duty to share their grief besides helping them financially. Therefore, I propose that one month salary of all the M.L.As of this House be sent to the families of martyrs of Punjab."

5. Walk Out

All the members of Aam Aadmi Party present in the House except Sardar Jagdev Singh, Sardar Jagtar Singh Jagga Hissowal, Sardar Pirmal Singh Dhaula, Sardar Nazar Singh Manshahia and Sardar Kanwar Sandhu members of Aam Aadmi Party staged a walkout from the House while raising slogans in protest against grant of bail to Dyal Singh Kolianwali.

G. Singh
Superintendent
Punjab Vidhan Sabha
Chandigarh
25/02/19

P.T.O.....

6. Naming of Members

The Hon'ble Speaker named the members of Shiromani Akali Dal and Bhartiya Janta Party present in the House for constantly disrupting the proceedings of the House despite repeated appeals by the Chair resulting in their suspension for remaining period of today's sitting.

7. Short Adjournment of the House

The Hon'ble Speaker adjourned the House from 12.42 P.M to 01.00 P.M.

8. Presentation of Budget Estimates for the year 2019-20

The Finance Minister presented the Budget Estimates for the year 2019-20 and while doing so he spoke for 01 hour and 39 minutes.

The House then adjourned till 11.00 A.M. on Wednesday, the 20th February, 2019.

CHANDIGARH:
THE 18th February, 2019

SHASHI LAKHANPAL MISHRA
SECRETARY

Graus
Superintendent
Punjab Legislative Sabha
Chandigarh
25/02/19